

DIVISION BENCH

ITEM NO.180

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

**IA No. 54/2023, IA No. 68/2023, IA No. 74/2023, IA No. 83/2023,
IA No. 86/2023 & IA No. 13/2024 IN CP No. 58/ALD/2023**

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 11th July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	UNION OF INDIA V/S LEEL ELECTRICALS LTD. & ORS
UNDER SECTION	241/242 OF COMPANIES ACT, 2013

THROUGH PHYSICAL/VIRTUAL HEARING:

ORDER

Due to paucity of time, the matter could not be taken up, hence adjourned
to 05th September, 2024.

-Sd-

(Court Officer)

11th July, 2024

*Bipul Kumar Tiwari
(Stenographer)*